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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 830/2022

VISHNU CHOUDHARY Petitioner

Through: Mr. Rishi Sood, Advocate.

versus

UNIION OF INDIA & ORS. Respondents

Through: Mr. Ajjay Aroraa and Mr. Kapil

Dutta, SC for MCD with Mr.

Vansh Luthra, Advocate.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 31.10.2023

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31.10.2023

CM APPL. 55932/2023 (for directions)

List the application along with the writ petition on 12.01.2024, the date already fixed.

PRATEEK JALAN, J

OCTOBER 31, 2023 SS/